



CENTRE FOR PARLIAMENTARY STUDIES

Presents

THREE-DAY TRAINING PROGRAMME IN LEGISLATIVE DRAFTING

31 March - 2 April, 2023





ABOUT NLIU



NLIU is amongst the nation's premier law schools. The University constantly strives to enhance the legal landscape of the country. It aims to contribute towards national development by instilling a sense of responsibility within the student community while at the same time cultivating a spirit of intellectual freedom, qualities of leadership and imaginative power. It has always been an endeavour of the university to ensure its students are capable and efficient in their abilities in advocacy, judicial and legal services, legislations and law reforms.



ABOUT CPS



The centre has been established with the objective of promoting advanced learning in constitutional law, public policy research, and legislative drafting. CPS seeks to engage itself in academic discourse and research projects on contemporary public policy issues. The centre also aims to become an instrumental organization in the holistic development of the Indian legal system by aiding the participants in acquainting themselves with important aspects of the profession.





ABOUT THE COURSE



CPS is organising an on-campus Three-Day Training Program in Legislative Drafting for Professionals, Government Officials, Advocates, Professors, Teachers, Academicians, Research Scholars and Students during 31st March - 1st April, 2023, to enable participants to experience the training process up close and personal. The purpose of the training program is to promote an ethos amongst the participants about the necessity of drafting statutes in clear, simple and easy to understand language. This program aims at capacity building of the participants in effective drafting of laws and also expose them to the essential skills that a good draftsman must hold.



THEMES OF THE COURSE



1. Introduction- Styles and Techniques of Legislative Drafting
2. Legislative process under the Indian Constitution
3. Consulting process in Indian Parliamentary Legislation
4. Indian experience
5. International trends in Legislative Drafting
6. Limitations and difficulties in Legislative Drafting





STRUCTURE OF THE COURSE



The proposed three day Training Program in Legislative Drafting will have one 90 minutes in morning session and one in the evening session by an expert in the field of legislative drafting preferably who is or has been a member of Indian Legal Services.

Participants will be provided accommodation and food during the duration of Training Program.



REGISTRATION



Total intake of participants is capped at 50 and registration shall be done on first cum first serve basis. Participants will be provided with certificates after successful completion of Training Program.

The fee for the Training Program shall be Rs.15,000/- per participant payable at <https://erp.nliu.ac.in/payment/#/> under the head "Three day Training Program in Legislative Drafting

" Kindly fill this google form, after payment of fee, to complete your registration: <https://forms.gle/QcsYuKyCgYZVhLSk8>

Please note that last date to register is 24th March 2023.





CONTACT US



In case of any queries, kindly reach out to us on the following:



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